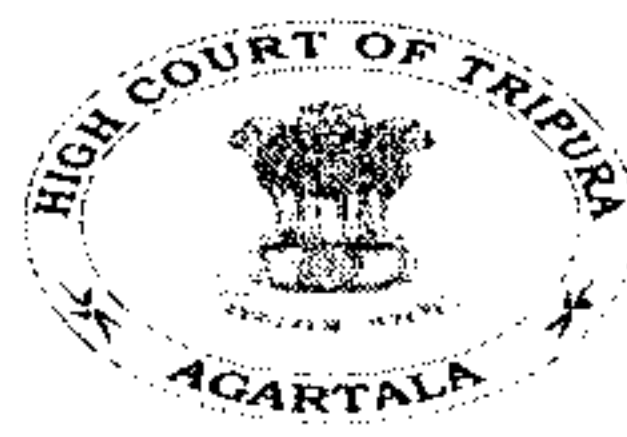


High Court of Tripura
Agartala

Order No. 43

Dated, Agartala, the 12th August, 2013

In partial modification of the Order No. 39, dated 18.07.2013, Hon'ble the Chief Justice has been pleased to introduce the following '**Filing Slip-cum-First Party Profile**' in respect of Petitioner/Appellant in the High Court of Tripura:



HIGH COURT OF TRIPURA
AGARTALA

(Filing Slip-cum-First Party Profile)

1. (a) Case Type: No...../201.....

(b) Related Case No.

2. (a) Category Code:

(b) Bench Code: SB DB

3. Petitioner/Appellant: ABC & Anr/Ors.

4. Opp. Party/Respondent: ABC & Anr/Ors.

FIRST PARTY PROFILE (PETITIONER/APPELLANT)

01.	Individual/Govt/Corporation/ PSU/Others (Give details in case of others)	
02.	Name of the First Petitioner/Appellant	
03.	Postal address with PIN PIN <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
04.	Sex	Male <input type="checkbox"/> Female <input type="checkbox"/>
05.	Nationality	
06.	DoB/Age	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> Age: <input type="text"/> <input type="text"/> Yea rs <input type="text"/> <input type="text"/> Months
07.	Whether SC/ST	SC <input type="checkbox"/> ST <input type="checkbox"/> OBC <input type="checkbox"/> Others <input type="checkbox"/>

08.	Physically challenged	Yes <input type="checkbox"/>	No <input type="checkbox"/>
09.	Whether Sr. Citizen (above 65 years)	Yes <input type="checkbox"/>	No <input type="checkbox"/>
10.	Cell No, if available	<input type="text"/>	
11.	E-mail ID, if available	<input type="text"/>	
12.	Any one or more of the following details:		
	a) Ration Card No.	<input type="text"/>	
	b) AADHAAR Card No.	<input type="text"/>	
	c) Voter ID No.	<input type="text"/>	
	d) Driving Licence No.	<input type="text"/>	
	e) PAN No.	<input type="text"/>	
	f) Passport No.	<input type="text"/>	
13.	Bank Account No. with Branch name	A/C No	<input type="text"/>
		Bank Name	<input type="text"/>
		Branch	<input type="text"/>
14.	Advocate search:		
	Petitioner/Appellant's Advocate	<input type="text"/>	
	Cell No.	<input type="text"/>	
	E-mail ID	<input type="text"/>	
15.	Fees details (for official use only):		
	Memo. Fee	<input type="text"/>	
	Vakalatnama Fee	<input type="text"/>	
	Certified Copy Fee	<input type="text"/>	
	Appln. Fee	<input type="text"/>	
	Process Fee	<input type="text"/>	
	Total:	<input type="text"/>	
16.	Basic details:		
	Presentation date	<input type="text"/>	
	Case document	Pages to	
	Claim Jurisdiction	<input type="text"/>	
	Claim Court-fee	<input type="text"/>	
17.	Whether copy of Caveat filed by Respondent/ Opposite Party	<input type="text"/>	
	Whether copy of Caveat received by Petitioner/ Appellant	<input type="text"/>	
	Date of receipt	<input type="text"/>	
	Caveat No.	<input type="text"/>	

